HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 04th APRIL, 2025

No 105 A: The Officers named in Column No.2 are hereby transferred and/ posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at place as mentioned in Column No.3 of the table given below:-.

Sl.	Name of the officers with designation and	a) Designation at the new station.	
No	present place of posting (with Judgeship/	b) Place where the officer is to be	
	Department)	ordinarily stationed at.	
		c) Name of the Judgeship in which	
		appointed on transfer.	
1	2	3	
1.	Mr. Manish Kumar Mishra	a) Civil Judge (Senior Division)	
	Deputy Secretary, JHALSA, Ranchi	b) Ranchi	
		c) Ranchi	
	[UOT to Daltonganj as Civil Judge (Sr. Div.)-cum- J.M.]		
2.	Mr. Abhinav	a) Civil Judge (Senior Division)	
	Secretary, DLSA, Jamtara	b) Ranchi	
	(D)	c) Ranchi	
	[Recommended for his posting as Deputy Registrar		
3.	(Deputy Secretary), JHALSA, Ranchil Ms. Ritwika Singh	\ C: 11. 1 \ \(\text{\text{\$0\$}} \) \ \ \(\text{\text{\$1\$}} \) \	
3.	A.C.J.Mcum-Civil Judge (Sr. Div.) - I, Dumka	a) Civil Judge (Senior Division)	
	A.C.J.WCulli-Civil Judge (Sr. Div.) - 1, Dumka	b) Ranchi	
	[UOT to Ranchi as Secretary, DLSA]	c) Ranchi	
4.	Ms. Nirmala Barla	a) Civil Judge (Senior Division)	
	Civil Judge (Sr. Div.)-cum-J.M., Gumla	b) Dhanbad	
		c) Dhanbad	
	[UOT to Dhanbad as Secretary DLSA]		
5.	Ms. Sushila Soreng	a) Civil Judge (Senior Division)	
	Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur	b) Daltonganj	
	MOT to Deltamania of the Dischi	c) Daltonganj	
6.	[UOT to Daltonganj as Secretary, DLSA] Mr. Manoranjan Kumar No.II,) C: 11 1 (C : D: : :)	
0.	Chief Judicial Magistrate, Gumla	a) Civil Judge (Senior Division)	
	Cinei judiciai Magistrate, Guinia	b) Daltonganj	
	[UOT to Hazaribagh as CJM]	c) Daltonganj	
7.	Ms. Veena Kumari	a) Civil Judge (Senior Division)	
	Civil Judge (Sr.Div.)-cum-J.M., Garhwa	b) Daltonganj	
		c) Daltonganj	
	[UOT to Hazaribagh as Civil Judge (Sr.Div.)-cum-J.M]		

By Order of the Court/-Sd/-Manoj Prasad Registrar General

Memo. No	599	/Apptt.	Dated Ranchi, the	04th April, 2025
		/ P P	Dutca Railein, the	04 ADIII. 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ All the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information & communication to the Officer concerned with a direction to join his new assignment accordingly/Mr. Manish Kumar Mishra (at Sl. No.1) is not entitled to get transfer allowance including disturbance/displacement allowance.

Registrar General
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